# GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.3157 ANSWERED ON 07.08.2025

#### **ELECTRIFICATION OF VILLAGES**

## †3157. SHRI ARUN KUMAR SAGAR:

Will the Minister of POWER be pleased to state:

- (a) whether all the villages of the country especially those falling under Shahjahanpur Lok Sabha Constituency of Uttar Pradesh have been electrified under the electrification scheme of the Government; and
- (b) if so, the details thereof?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF POWER

### (SHRI SHRIPAD NAIK)

(a) & (b): Government of India has supplemented the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., to help them achieve the objective of providing quality and reliable power supply to all households. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during DDUGJY. Under DDUGJY and thereafter during SAUBHAGYA, as reported by States, electrification of all willing households was completed. A total of 2.86 crore households were electrified during SAUBHAGYA period including 1,23,284 households in Shahjahanpur Lok Sabha Constituency. Both the schemes stand closed as on 31.03.2022.

Government of India is further supporting States for grid electrification of left-out households, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July, 2021. This includes works sanctioned for electrification of Particularly Vulnerable Tribal Group (PVTG) households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) and remote & border households under Vibrant Villages Program (VVP) wherever found feasible. In addition, under new solar power scheme, works amounting to Rs.50 Cr for off-grid solar based electrification have been sanctioned for 9,961 households as on 30th June, 2025.

Till date, under RDSS, works amounting to Rs. 6,487 Cr. have been sanctioned for electrification of 13.59 lakh households across the country including 2,924 households in Shahjahanpur Lok Sabha Constituency.

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